



कर्मचारी भविष्य निधि संगठन  
Employees Provident Fund Organization  
(श्रम एवं रोजगार मंत्रालय, भारत सरकार)

Ministry of Labour & Employment, Govt. of India  
क्षेत्रीय कार्यालय, निधि भवन, विद्युत मार्ग, ज्योति नगर, जयपुर -302005

Regional Office, Nidhi Bhawan, Vidhyut Marg, Jyoti Nagar, Jaipur302005  
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Recd on.  
23/9/22

क्रमांक/आरजे/ जेपीआर/विधि/एनसीएलटी/RJ/1626022/फा-63/टी-5 दिनांक 20 SEP 2022

सेवा मे,  
श्रीमान सुरेश अग्रवाल,  
समाधान पेशेवर (RP),  
S-1 आस्था एक्ससिलेनसी,  
त्रिवेणी नगर, गोपालपुरा बाइ पास,  
जयपुर-302018.

विषय :- संस्थान श्री गनगौर फूड्स एलएलपी, जयपुर राजस्थान RJ/  
1626022 के दावे के क्रम मे ।

महोदय,

उपरोक्त विषय मे लेख है कि संस्थान श्री गनगौर फूड्स एलएलपी, जयपुर राजस्थान RJ/ 1626022 के संबंध दिनांक 24.06.2022 को फॉर्म बी के माध्यम से कार्यालय का दावा भेजा गया था जिसकी राशि 8049/- थी, जो की भूलवश गलती से भेज दी गई थी। संस्थान की ओर कार्यालय की बकाया सही बकाया राशि 8094/- रुपए है जो की सही है।

आप से अनुरोध है कि प्रकरण मे पूर्व मे भेजे गए दावे की राशि मे संशोधन करते हुये वर्तमान बकाया (8094/-) का ही दावा माना जाए।

अतः कार्यालय का दावा स्वीकार कर समय-समय पर अधोहस्ताक्षरकर्ता को प्रकरण मे होने वाली कार्यवाही से अवगत करवाने का श्रम करें।

संलग्न- उपरोक्तानुसार

भवदीय

(शैलेंद्र कुमार जैन)  
क्षेत्रीय भविष्य निधि आयुक्त-II

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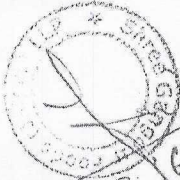
Name and address of the establishment : M/s.Shree Gangour Foods (Jaipur) LLP, Jaipur.  
Code number : RJ/1626022  
Period checked : 06/2017 to 04/2019  
Date of visit: 20.5.19 & 3.6.2019.  
Name of E.O. : Vikas Goyal.

Observations

The inspection of the said establishment was assigned to the undersigned Enforcement Officer to be conducted during the period 20.5.2019 to 22.5.2019 and the undersigned EOs visited the establishment on the said dates and met with Sh. Lokesh Mukut, Authorised Person and Sh. Jayveer Singh, IT department of the establishment with the directions to produce the relevant records as mentioned there in the spot memo dated 20.5.2019. After continuous pursuance, the establishment produced the complete records on 3.6.2019 before the undersigned and following irregularities have been noticed on going through the records :-

- 1.) The establishment is liable to deposit penal damages under section 14-B and interest under section 7-Q of the Employees' Provident Fund & Miscellaneous Provisions Act, 1952 on late deposit of EPF contributions. It is therefore, advised to deposit the EPF dues timely with the Regional Provident Fund Commissioner, Jaipur.
- 2.) Submit F.No. 9 (revised) to the office immediately.
- 3.) Establishment is also advised to submit F.No. 2 (nomination forms) to the office in respect of all the new entrants as per the provisions of para 61 of the Employees Provident Fund Scheme, 1952.
- 4.) Obtaining F.No. 11 (new) from all, of the employees is mandatory as per the provision of para 34 of the EPF Scheme, 1952.
- 5.) Upload DSC of the authorized signatory of the establishment on the website of EPFO.
- 6.) Update F.No. 5 A on line in compliance of para 36 A of the EPF Scheme, 1952.
- 7.) Update KYC details (bank account and aadhar number) of all the remaining employees on the site of EPFO through the DSC of the authorized signatory of the establishment.
- 8.) Books of accounts for the financial year 2018-19 has been reported under preparation/audit which may be submitted to the office for securing the proper compliance of the Act and the Schemes framed there under.
- 9.) The establishment is also directed to deposit Rs.8094/- in account number 2 for the period 05/2018 to 04/2019 immediately with the Regional Provident Fund Commissioner, Jaipur.

The above report has been prepared on the basis of records as produced by the establishment and in future if any new surfaces/facts are brought to the notice of the department, then the establishment is fully responsible to deposit such dues and face legal consequences. The establishment has been fully apprised with the provisions of section 14 (1) of the Employees' Provident Fund & Miscellaneous Provisions Act, 1952. Establishment is directed to submit a compliance report to the Regional P F Commissioner, Jaipur within 7 days after rectifying all the above discrepancies under intimation to the undersigned.



*(Handwritten signature)*

शैलेंद्र कुमार जैन  
क्षेत्रीय भविष्य निधि आयुक्त-II  
कर्मचारी भविष्य निधि संगठन  
श्रम एवं रोजगार मंत्रालय, भारत सरकार  
जयपुर, राज.

3/6/2019  
(विकास शैलेंद्र)  
प्रवर्तन अधिकारी  
कर्मचारी भविष्य निधि संगठन  
(श्रम एवं रोजगार मंत्रालय, भारत सरकार)  
एन क्षेत्रीय कार्यालय, जयपुर